

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**SUPPLEMENTARY CAUSE LIST DATED 15.02.2022 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**After Fresh Admissions in the Main List**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH) No. 09/2022 & IA.No.93,94,95& 96/2022	B.Braun Medical (India) Pvt Ltd V Sridhar Vasireddy & Ors	NPS Chawla Surekh Kant Baxy	
2.	Comp App (AT)(CH)(Ins) No. 345/2021 IA No. 713,714 & 715/2021	P. Mahalingam V Santosh Hospital P Ltd & 2 Ors	Saurabh Kalia Siddharth	

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
3.	Comp App (AT)(CH)(Ins) No. 234/2021  <b>(PH)</b>	Sumit Binani Rp (KSK Mahanadi Power Company Ltd) V V Venkatachalam Rp (KSK Water Infrastructures P Ltd) & 2 Ors  <b>With</b>	Shardul Amarchand Mangaldas & Co	Y. Suryanarayana R1 Aniruth Krishnan R2 Bishwajith Dubey R3
4.	Comp App (AT)(CH)(Ins) No. 239/2021  <b>(PH)</b>	Committee of Creditors (KSK Mahanadi Power Company Ltd) V V. Venkatachalam RP & 2 Ors	Cyril Amarchand Mangaldas	Y. Suryanarayana Caveator For R1 Allwin Godwin R3
5.	Comp App (AT)(CH)(Ins) No. 272/2021 & IA No. 588,589 & 590/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure P Ltd & Anr	Sandeep Bajaj Aakanksha Nehra	Y. Suryanarayana R1 Aniruth Krishnan R2

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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